

dress which may create a good impression in the mind of the visitors at least in 5-star hotels ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) [to (c) To facilitate the performance of their duties, female Attendants/ Chambermaids and other such employees are provided with suitable dress. The uniform has, by and large, been well received and is found to be convenient from the nature of duties discharged by them.

Timely Finance to tea growers by united Commercial Bank, Calcutta

9227. SHRI GULSHER AHMED :
SHRI CHINTAMANI JENA :

Will the Minister of FINANCE be pleased to state :

(a) whether a large number of tea growers producing not more than a lakh of kgs. of tea annually and having tea hypothecation accounts with United Commercial Bank, Calcutta are not being timely financed due to certain indecisions of the Bank ;

(b) whether their proposals for tea finance for 1983-84 are yet to be processed and sanctioned :

(c) whether funds even on ad-hoc basis were not released timely during January, February and March, 1983 despite requests, resulting into accumulation of losses ;

(d) if so, the facts and number of such cases with year-wise break-up for the last five years/seasons indicating date of submission of individual garden's proposals, with date of first release of funds and dates of sanction given per year ; and

(e) steps being taken to release funds right from the first calendar month and to remove delays ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (e) United Commercial Bank have reported that ad-hoc drawings are being permitted month to month on the basis of drawings of corresponding month of 1982 to all the tea growers except to those units who have

large deficit in their accounts and are not furnishing adequate security to the bank. Some of the proposals and under process and branches have been instructed to expedite the same. Funds on ad-hoc basis were reported to be released in time in January, February and March, 1983.

Family Welfare Programme Undertaken by State Bank of India

9228. SHRIMATI JAYANTI PATNAIK : Will the Minister of FINANCE be pleased to state :—

(a) whether State Bank of India has undertaken family welfare programme in the country :

(b) if so, what facilities have been provided by the State Bank of India in implementing family welfare programme in Cuttack district of Orissa so far ; and

(c) the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) The information is being collected, and to the extent available, will be laid on the Table of the House.

Motor Cycles/Scooters/Cars owned by Punjab and Sind Bank

9229. SHRI AJIT BAG : Will the Minister of FINANCE be pleased to state :—

(a) how many motor cycles/scooters/cars are owned by the Punjab and Sind Bank ;

(b) what are the total expenses incurred by the Punjab and Sind Bank on the taxation/ depreciation/petrol consumed and maintenance of these vehicles for the years 1979, 1980, 1981 ;

(c) how many cars were purchased by the Bank in year, 1982 ;

(d) how many vehicles are owned by the Punjab National Bank, Andhra Bank, and Oriental Bank of Commerce ; and

(e) what are their relative figures ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI